Annexure-4 Name of the corporate debtor: Khandelwal Exports Private Limited Date of commencement of CIRP: 01.06.2023

List of Creditors as on: 20.09.2023

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Detai	Details of claim admitted					Amount of any	Amount of claim under verification			
		Date of receipt	Amount claimed	Amount of claim admitted	of		er related party?	voting share in		dues, that may be set-off		·
1.	Assets Reconstruction Company (India) Limited [Acting in its capacity as trustee of ARCIL- SBPS-I-TRUST]		4,33,11,356.00	3,56,35,619.15							76,75,736.85	Sought Explanation regarding the claim under verification
2.	Ms. Kritika Ratnu		23,03,44,265.00	5,97,16,480.84							17,06,27,784.2	Sought Explanation regarding the claim under verification
3.	Mr. Manohar Lal Choudhary		24,44,344.00	4,20,000.00							20,24,344.00	Sought Explanation regarding the claim under verification
4.	Mr. Surendra Singh		21,14,34,186.00	5,43,20,168.87							15,71,14,017.10	Sought Explanation regarding the claim under

							verification
5.	Mr. Ajeet Singh	22,57,16,581.00	5,80,00,702.00			16,77,15,879.00	Sought Explanation regarding the claim under verification
6.	M/s Khandelwal Bartan Bhandar	63,43,655.00	10,90,000.00			52,53,655.00	Sought Explanation regarding the claim under verification
7.	M/s Khandelwal Construction & Building Material*	5,48,61,189.00	2,97,47,172.60			2,51,14,016.40	Related Party Sought Explanation regarding the claim under verification
	Total	77,44,55,576.00	23,89,30,143.50			53,55,25,432.50	